

The Lok Sabha re-assembled after Lunch at twenty minutes past Fourteen of the clock

[English]

[MR. DEPUTY SPEAKER *in the Chair*]

MATTERS UNDER RULE 377

[English]

MR. DEPUTY-SPEAKER: We now take up Matters under Rule 377.

[Translation]

- (i) **Need to withdraw the order abolishing the temporary posts created in the Directorate of Census in 1961**

SHRI K.N. PRADHAN (Bhopal): Mr. Deputy Speaker, Sir, census is conducted in the entire country after every 10 years. For this there is a Census Directorate in every State under the direct control of the Central Government.

Temporary posts were sanctioned for running the Census Directorates in 1961 and staff drawn from various departments are working against these posts. In the mean time most of the employees have earned one promotion also.

The future of these employees has become uncertain as a result of a Central Government order which seeks to abolish these posts. They will have to revert to lower posts in their parent department and this will cause heavy reduction in their pay and other allowances.

It may also be noted that these posts will have to be filled up after 8 or 10 months for the preparation of 1991 census. Therefore, the Central Government should withdraw such an order and remove the injustice done to the employees.

- (ii) **Need to release more funds for drinking water projects**

DR. PHULRENU GUHA (Contai): Many villages suffer from want of drinking water. It is said that the Central Government is not giving sufficient funds to State Governments for drinking water projects. I request the Central Government to look into the matter and release money for drinking water projects.

[Translation]

- (iii) **Need to open a Cancer Institute in Khalilabad, U.P.**

DR. CHANDRA SHEKHAR TRIPATHI (Khalilabad): Mr. Deputy Speaker, Sir, there has been a constant rise in the number of cancer patients and those dying of this disease, but proportionately suitable arrangements for prevention, diagnose and treatment of the disease have not been made so far by the Government.

In eastern Uttar Pradesh, where the percentage of literacy is very low, people live below the poverty line. Due to non-availability of diagnosis and treatment facility for Cancer, thousands of them meet an untimely death. The State Government is not capable to make suitable arrangements for the treatment of Cancer with its limited resources. Under these circumstances, it is necessary to open a Regional Cancer Institute in eastern Uttar Pradesh to protect the lives of crores of people.

I would appeal to the hon. Minister of Health to open a Regional Cancer Institute at Khalilabad in the most backward district of Basti in Uttar Pradesh without delay so that the poor people living in this area could be provided timely treatment.